

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:1087
ANSWERED ON:02.08.2006
PROJECTS LAUNCHED UNDER MPLADS
Panda Shri Prabodh

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of the projects launched during the last three years for which funds have been provided from Members of Parliament Local Areas Development Scheme;
- (b) whether funds allocated for schemes under MPLADS during 2005-06 were not fully disbursed to the districts;
- (c) if so, the details thereof and the reasons therefor;
- (d) the details of the funds actually disbursed to States, State- wise during the last two years; and
- (e) the time by which the remaining funds are likely to be disbursed?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN)

(a) Under the Member of Parliament Local Area Development Scheme, projects are sanctioned by respective District Authorities on the recommendation of the concerned Member of Parliament. The District Authorities have been requested to upload MPLADS works, particularly in the website www.mplads.gov.in. Some works details are already available in the website. The Ministry monitors only the number of works recommended, sanctioned and completed. As per available records, the number of works recommended, sanctioned and completed during the last 3 years are annexed (Annexure-I).

(b)&(c) During 2005-06 the Budget Provision was Rs.1580 crore. Rs.1433.90 crore have been disbursed. The funds could not be fully disbursed as the Model Code of Conduct was imposed in five states/UTs due to Assembly elections.

(d) The details of State-wise release of funds in 2004-05 and 2005- 06 are annexed (Annexure-II).

(e) The MPLADS funds are non-lapsable. The funds not released by the Government of India in the year will be carried forward for making releases in subsequent years subject to the fulfillment of eligibility conditions prescribed in MPLADS Guidelines.

Annexure-I

Annexure referred to in the reply to Part (a) of Lok Sabha Unstarred Question No. 1087 for reply on 2.8.2006

Year	Works recommended	Works sanctioned	Works completed	Works
2003-04	117069	108932	91415	
2004-05	81472	65356	112225	
2005-06	81152	77045	77617	
Total	279693	241333	271257	

Annexure referred to in the reply to Part (d) of Lok Sabha
Unstarred Question No. 1087 for reply on 2.8.2006

Amount Released (Rs. in crore)

S.No.	STATE	2004-05	2005-06
1	Andhra Pradesh	112	101.5
2	Arunachal Pradesh	6	6
3	Assam	43	35
4	Bihar	84.5	100.05
5	Goa	4	7
6	Gujarat	55.5	70
7	Haryana	26.5	27
8	Himachal	13	17
9	Jammu Kashmir	12	23.3
10	Karnataka	65	85
11	Kerala	21.5	39
12	Madhya Pradesh	79.5	78
13	Maharashtra	110.5	117
14	Manipur	6	6
15	Meghalaya	6	7
16	Mizoram	4	4
17	Nagaland	3	5
18	Orissa	52.5	61
19	Punjab	34	37
20	Rajasthan	66.5	71
21	Sikkim	5	4
22	Tamilnadu	117.5	103
23	Tripura	6	6
24	Uttar Pradesh	207	215.5
25	West Bengal	65.5	91.5
26	Andaman Nicobar	2	2
27	Chandigarh	4	1
28	D & N Haveli	1	3
29	Daman Diu	2	2
30	Delhi	17	17.05
31	Lakshadweep	1	2
32	Pondicherry	1	1
33	Chattisgarh	30	32
34	Uttranchal	18.5	16
35	Jharkhand	27.5	41
	Total	1310.00	1433.90